

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 108

CP No. 53/Chd/Hry/2022

IN THE MATTER OF:

Samphire Food & Pharma Pvt. Ltd.

...Petitioner

Under Section: 252(3), CA 2013

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 14.06.2024.

-sd-
Court Officer

May 10, 2024
SM